

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 25/RP/2022 in  
Petition No. 88/TT/2020**

**Subject** : Petition for review of order dated 22.4.2022 in Petition No. 88/TT/2020.

**Date of Hearing** : 27.4.2023

**Coram** : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

**Petitioner** : Power Grid Corporation of India Limited (PGCIL)

**Respondents** : Madhya Pradesh Power Management Company Limited & 10 Others

**Parties present** : Ms. Swapna Seshadri, Advocate, PGCIL  
Mr. Utkarsh Singh, Advocate, PGCIL  
Mr. Varun K. Chopra, Advocate, MPPMCL  
Mr. Mehul Sharma, Advocate, MPPMCL  
Mr. Zafrul Hasan, PGCIL  
Mr. S. S. Raju, PGCIL  
Mr. Anindya Khare, MPPMCL

**Record of Proceedings**

Due to absence of quorum, the hearing in the instant Review Petition was adjourned.

2. The matter will be listed for hearing on 12.7.2023.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

